

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
CP No. (IB)- 16/59/JPR/2023
Under Section 59 of IBC, 2016

In the matter of:

Varankit Exports Pvt. Ltd.

... Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Sandeep Kumar Jain, PCS
For the RoC : Pooja Singh, JTA

ORDER

Heard Mr. Sandeep Kumar Jain, PCS appearing for the Applicant. Ms. Pooja Singh, JTA appearing for the RoC submits that response has been filed.

Submissions heard. Order is reserved.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 14, 2023